

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:1705
ANSWERED ON:30.11.2009
JUNK MAIL ON INTERNET
Dhotre Shri Sanjay Shamrao

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

:-

- (a) whether the Government proposes to bring a legislation to curb the junk mail on the Internet;
- (b) if so, the details thereof;
- (c) the time by which the proposed legislation is likely to come into force; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE FOR COMMUNICATIONS AND INFORMATION TECHNOLOGY(SHRI SACHIN PILOT)

(a),(b) and (c): Section 66A has been inserted in the Information Technology Act, 2000 through The Information Technology (Amendment) Act, 2008 to deal with Spam, Junk mail and other such information sent through computer resource or a communication device. The provision has been enforced with effect from 27th October, 2009.

(d): Does not arise.